

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1184 OF 2019 IN
DFR NO. 2164 OF 2019**

Dated : 3rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Dhanalakshmisravinasan Sugars Private Ltd. Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Pawan Bhushan
Ms. Ujwala Uppaluri

ORDER

**IA NO. 1184 OF 2019
(Application for urgent listing)**

For the reasons stated in the application, list the matter on **08.07.2019**, subject to curing the defects, if any.

Application is disposed of.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**